

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:1927  
ANSWERED ON:01.12.2009  
REGISTRATION OF CORRESPONDENTS WITH PIB  
Laguri Shri Yashbant Narayan Singh;Yadav Shri M. Anjan Kumar

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) the details of the prescribed norms for the registration of correspondents with the Press Information Bureau (PIB);
- (b) whether there are reports alleging favouritism in registering correspondents with the PIB;
- (c) if so, the details thereof and the reaction of the Government thereto; and
- (d) the remedial measures being taken in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

- (a) The Press Information Bureau (PIB) grants accreditation to media representatives including correspondents at the Headquarters of the Government of India on the recommendation of Central Press Accreditation Committee (CPAC). The details of Central News Media Accreditation Guidelines prescribed for accreditation, are available at [www.pib.nic.in](http://www.pib.nic.in).
- (b) A few journalists who could not get accreditation due to not meeting the accreditation norms have complained, but since the accreditation is granted in accordance with the Accreditation Guidelines, the question of favouritism does not arise.
- (c) & (d): Do not arise.